

Annexure - 4 - Not Applicable
 Name of the corporate debtor: L&T HALOL - SHAMLAJI TOLLWAY LIMITED
 Date of commencement of CIRP 17th July 2019
 List of creditors as on: 1st March 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	L&T Infrastructure Development Projects Limited	UFC-01	02-08-2019	8,08,80,000		Bank Guarantee		Yes					8,08,80,000	

